

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.

Original Application No. 444 of 1986.

Shri T.R. Suryanarayanan,
General Secretary,
D.G.I. Employees Union,
D.G.I. Complex, Vikhroli,
Bombay - 400 083.

... Applicant

V/s.

- 1) Union of India, through
The Secretary,
Ministry of Defence,
New Delhi.
- 2) The Director General of Inspection,
Department of Defence Production,
Government of India, Ministry
of Defence, DHQ P.O. South Block,
New Delhi - 110 011.
- 3) The Director of Inspection (Stores)
Department of Defence Production
(Stores), Government of India,
Ministry of Defence (DGI),
DHQ (P.O., G Block,
New Delhi - 110 011.
- 4) The Senior Inspector,
Inspectorate of General Stores,
Government of India, Ministry of
Defence (DGI), DGI Complex,
Lal Bahadur Shastri Marg, Vikhroli,
Bombay - 400 083.



... Respondents.

Coram: Hon'ble Member(A), J.G.Rajadhyaksha

Hon'ble Member(J), M.B.Mujumdar

Tribunal's Order:

Date: 19-01-1987

Heard Mr. P.T. Abraham, the learned advocate for the applicant. Mr. Abraham requests that we should allow the applicant to withdraw his application, with liberty to file a fresh application for the same relief. We find no difficulty in granting this request.

We therefore decide that the application should be disposed of as "Withdrawn" with permission to file a fresh application for the same relief.

Prepared by:

Compared by:

1. *Tree Lopy*
2. *W. B. Raday*
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH,
NEW BOMBAY 400 614

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